

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 106**  
**(IB)-1091(ND)18**  
**I.A-2197/2021**

**IN THE MATTER OF:**

**M/s. Pro Sportify Pvt. Ltd. V/s.**

**... Applicant/Petitioner**

**Vs.**

**M/s. Vivid IT Solutions Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 17.05.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Mr.Gautam Singhal, Adv for Applicant, For liquidator- Aman Sharma

**ORDER**

**I.A-2197/2021:**It is the 8th Progress Report filed by the Liquidator. The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**